NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 80/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Smt. Saroj Lokhande

V/s.

M/s. Nigo's Properties Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

	Fames Act, 2013.		1100 1100 1950
S. No.	Mr. Bislukesh Soni	DESIGNATION	SIGNATURE
	alw ms. Manasi Vyas ilb DSK Legal for Patitioners	Advocates	and
Ž	Dr S. K. Jain	PCS for Respondence	Ace a
		combony	

Order CP No. 80/397-398/CLB/MB/MAH/2014

At request of the parties, list this matter as fixed earlier.

sd/-B.S.V. PRAKASHKUMAR ` Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)